

has been spent on the above expansion work.

(c) During the year 1988-89 it is proposed to expand the telephone exchanges as mentioned below.

- i) One new main telephone exchange of 500 lines at Calicut.
- ii) 6 existing main telephone exchanges
- iii) About 33 medium size telephone exchanges are to be expanded which includes replacement of 5 exchanges.
- iv) 10 new small electronic exchanges.
- v) About 20 small exchange to be opened/expanded subject to availability of demand & resources.

Upgradation of EDBOS/EDSOS to the Status of Departmental Sub Offices in Himachal Pradesh

46. PROF. NARAIN CHAND PARASHAR:
Will the Minister of COMMUNICATIONS be

pleased to state:

(a) whether Government of Himachal Pradesh has given its commitment for the payment of NRC for the upgradation of certain EDBOS/EDSOS to the status of Departmental Sub-Offices w.e.f. financial year 1988-89;

(b) if so, the names of such Extra Departmental Post Offices district-wise for which the commitment has been given alongwith the amount in each case; and

(c) the likely date by which the upgradation would be effected consequent upon this commitment of the State Government to bear the loss on account of upgradation?

THE MINISTER OF ENERGY AND MINISTER OF COMMUNICATIONS (SHRI VASANT SATHE): (a) Yes, Sir.

(b) The required information is furnished in the enclosed statement.

(c) Besides the Non-Returnable Contribution, there are other prerequisites also to be fulfilled before the post offices are upgraded. At this stage it is not feasible to indicate any likely date in this regard.

STATEMENT

Names of Extra departmental sub or branch post offices (EDSOs/EDBOs) in Himachal Pradesh proposed for upgradation to the level of departmental sub post offices on the basis of Non Returnable Contribution (NRC) to be paid by the State.

<i>Postal Division</i>	<i>Name of EDBO/EDSO</i>	<i>Amount of NRC</i>
1	2	3
Chamba	1. Bhallai	48,886.00
	2. Garola	53,103.00
Dehra	3. Guler	43,049.00

1	2	3
Dharamsala	4. Majherna	44,703.00
	5. Paraur	42,549.00
	6. Rej	43,475.00
Hamirpur	7. Bassikhahlow	44,945.00
	8. Bhadsuli	43,779.00
	9. Harlog	47,148.00
	10. Shankali	41,839.00
	11. Marwari	45,602.00
	12. Kashmir	45,695.00
	13. Raghunath Pura	42,099.00
	14. Thana Kalan	41,004.00
	15. Bohanwin	43,739.00
	16. Chabotra	39,732.00
	17. Talmera	46,631.00
Mandi	18. Bambloo	44,171.00
	19. Bhootti	43,571.00
	20. Bhang	44,001.00
	21. Pangna	48,853.00
	22. Gagai	38,846.00
	23. Janjhali	48,148.00
	24. Thunag	42,681.00
	25. Gopalpur	37,168.00
	26. Larankalo	47,446.00
	27. Jaree	44,723.00
	28. Balichowki	42,415.00
Shimla	29. Jangla	45,739.00
	30. Mandal	50,739.00
	31. Mandhole	48,675.00
	32. Charoli	57,043.00
	33. Deo Khaneti	54,280.00
	34. Ribba	56,281.00
	35. Arsu	57,235.00
	36. Sagnam	54,782.00
	37. Katgaon	53,541.00
	38. Chaila	46,259.00
	39. Kewar	60,255.00
	40. Sandu	51,646.00
	41. Delaith	56,034.00
	42. Arhat	57,522.00
	43. Samer Kot	46,038.00
	44. Baghi	53,162.00
	45. Balog	56,993.00

1	2	3
	46. Mamligh	41,673.00
	47. Baddi	36,226.00
	48. Diggal	46,700.00
	49. Patta	39,006.00
	50. Koula wala Bhood	44,167.00

Kerosene Quota to Eastern Uttar Pradesh

47. SHRI RAM SAMUJHAWAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the villages in eastern Uttar Pradesh are not getting their full quota of kerosene oil and by and large the same is going in the blackmarket;

(b) if so, the steps proposed to be taken to ensure that the rural population get their full quantity of kerosene at controlled rates;

(c) how much kerosene oil was allotted to Uttar Pradesh during 1987 as compared to the last three years; and

(d) the steps taken to increase the quota of kerosene oil to eastern Uttar Pradesh in particular and Uttar Pradesh as a whole?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMADUTT): (a) No report in this regard has been received from the Uttar Pradesh Govt., who, like other State Governments, undertakes and controls the retail distribution of kerosene in the State.

(b) Does not arise in view of the reply to (a) above.

(c) Kerosene allotments made to Uttar

Pradesh during 1987 and the previous 3 years are given below :-

Year	Quantity allotted
1987	766204 tonnes
1986	693414 tonnes
1985	679500 tonnes
1984	638520 tonnes

(d) It will be seen from the figures given above that the kerosene quota of Uttar Pradesh has been increased every year in accordance with the existing policy which is proposed to be continued in the future also.

Increase in Price of Major Energy Inputs

48. SHRI H.B.PATIL: Will the Minister of INDUSTRY be pleased to states:

(a) Whether there has been increase in the Prices of all major energy inputs for industries during the last three years;

(b) If, so, to what extent, and

(c) The steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M.ARUNACHALAM):(a) to (b).